

LOK SABHA  
UNSTARRED QUESTION NO. 2319  
TO BE ANSWERED ON 21.12.2022

WEAVERS MUDRA SCHEME

2319. SHRI VIJAY BAGHEL:  
SHRI DEVJI M. PATEL:  
SHRI ARUN SAO:  
SHRI Y. DEVENDRAPPA:  
SHRI SUNIL KUMAR SONI:  
SHRI SUDHAKAR TUKARAM SHRANGARE:  
SHRI DILIP SAIKIA:  
SHRI MOHAN MANDAVI:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state :

- (a) whether Weavers MUDRA Scheme (WMS) is being implemented by the Government in the country;
- (b) if so, the objectives and salient features of the WMS;
- (c) the total number of weavers covered under the WMS in the country including Chhattisgarh during the last five years;
- (d) whether the Government has prepared any road map to pave the way for higher and sustainable growth in the entire textile value chain from fibre and yarn to finished products for garments made on handloom and powerloom in the States of Chhattisgarh, Rajasthan, Karnataka, Maharashtra and Assam; and
- (e) if so, the details thereof?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)  
THE MINISTER OF STATE FOR TEXTILES  
(SMT. DARSHANA JARDOSH)

**(a) & (b):** Ministry of Textiles, Govt. of India is implementing Concessional Credit/Weaver MUDRA Scheme for welfare and development of handloom sector across the country. The objectives and salient features of the scheme are as follows:

- (i) Subsidized loan at concessional interest rate of 6% for a period of 3 years, subject to interest subvention capped upto 7% by GoI.
- (ii) Margin money assistance @20% of loan amount subject to maximum of Rs.25,000/- to individual handloom weaver/weaver entrepreneur; and @20% of loan amount subject to maximum of Rs.20.00 lakh (margin money @Rs.2.00 lakh for every 100 weavers/workers) to handloom organization.
- (iii) Credit guarantee fee for a period of 3 years.

**(c):** 1,17,678 number of MUDRA loans have been sanctioned to handloom sector across the country including Chhattisgarh during the last five years.

**(d) & (e):** Ministry of Textiles, Govt. of India is implementing Raw Material Supply Scheme (RMSS) to make available yarn to handloom weavers/workers throughout the country including Chhattisgarh, Rajasthan, Karnataka, Maharashtra and Assam States. Under the scheme, freight charges are reimbursed for all types of yarn; and component of 15% price subsidy is there for cotton hank yarn, domestic silk, wool and linen yarn and blended yarn of natural fibres, with quantity caps.

Presently, there is no scheme in existence for Powerloom Industry. However, the baseline survey is under process for sustainable growth of the Powerloom sector across the country.

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